

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 217 of 2014 &
IA-336 of 2014

Dated : 1st October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission
& Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Sahegal
Counsel for the Respondent(s) : Ms. Suparna Srivastava a/w
Mr. S.R. Pandey (Rep.) for R.1

ORDER

The learned counsel for the Respondent seeks some time to file the reply in I.A No. 336 of 2014 as well as the counter in the main Appeal. Accordingly, he is directed to file the same on or before 18.10.2014 after serving copy on the other side.

Post the matter for hearing on **28.10.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson